F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.9.2019

ORDER NO. 195 of 2019

Hon'ble President is pleased to partially modify the roster order no. 159/2019 for **CESTAT**, **New Delhi** for **27.9.2019** as follows.

1. On **27.9.2019** at **2.30 p.m.** Sh. Anil Choudhary, Hon'ble Member (J) and Sh. Bijay Kumar, Hon'ble Member (T) will hear the following ROM:-

E/ROM/50504/2019 in E/51605/2016

2. On **27.9.2019** at **2.30 p.m.** Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following ROMs:-

ST/ROM/51230-51231/2018 in ST/50739 & 50713/2018 ST/ROM/50081/2019 in ST/51940/2018 ST/ROM/50082/2019 & ST/ROM/50092/2019 in ST/57166/2013

By order

(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/ P.A. to Registrar/ Dy.Registrar, CESTAT/ Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar